NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/53/2016

NAME OF THE PETITIONER(S)

: V.P. Abdul Kareem

NAME OF THE RESPONDENT(S)

: Glosoft Technologies Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K. Crawtham Kumar Athiban Vijay A.K

Caunsel for Petitiones

d Michael ifen

2. ROHAN RATAS EKARAN

Counsel for R1-R3

RATACIOPAL & RAGHUNATHAN

ORDER

Counsel representing both the parties present. Counsel for respondents sought some time for filing counter in CA-1/2015 and CA-2/2015 stating that R2 is out of India. Time extended at request finally for filing counter. Put up on 24.01.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)